

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

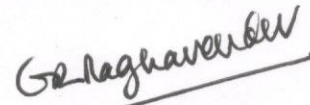
No. K. 13013/01/2018-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 01<sup>st</sup> July, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Chief Justice of the Chhattisgarh High Court, as the Chief Justice of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh and to direct him to assume charge of the office of the Chief Justice of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh on or before 16<sup>th</sup> July, 2018.



(G.R. Raghavender)

Joint Secretary to the Government of India  
Tele: 23072142

To

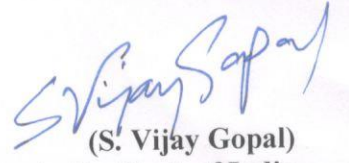
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13013/01/2018-US.II

Dated 01.07.2018

Copy to:-

- 1 Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Chief Justice, Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to the Governor, Chhattisgarh, Raipur.
- 3 The Secretary to the Chief Minister, Chhattisgarh, Raipur.
- 4 The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Government of Chhattisgarh, Raipur.
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The Secretary to the Governor of Telangana & Andhra Pradesh, Hyderabad.
- 9 The Secretary to the Chief Minister, Andhra Pradesh, Andhra Pradesh Secretariat Office, Velagapudi.
- 10 The Secretary to the Chief Minister, Telangana, Hyderabad.
- 11 The Secretary to Acting Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 12 The Chief Secretary, Government of Telangana, Hyderabad.
- 13 The Chief Secretary, Government of Andhra Pradesh, Andhra Pradesh Secretariat Office, Velagapudi.
- 14 The Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 15 The Accountant General, Telangana, Hyderabad.
- 16 The Accountant General, Andhra Pradesh, Andhra Pradesh Secretariat Office, Velagapudi.
- 17 President's Secretariat, (CA.II Section), New Delhi.
- 18 PS to Principal Secretary to the Prime Minister, New Delhi.
- 19 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 20 PS to ML&J/PSO to Secretary (Justice)/JS(J-1)/DS(ANS)/US-II/S.O.(Desk)
- 21 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Govt. of India  
Tel:2338 2978